

not take possession of 57,000 standard acres of land, as they considered it to be not of good quality and that land is still lying unallotted. Definite information about other States is not available, but in Rajasthan and Hyderabad it is estimated that as a result of scrutiny about one lac acres of land would be available. Orders have been passed for the allotment of these lands to displaced persons having land claims.

INDO-NEPAL TRADE

*1327. **Th. Jugal Kishore Sinha:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether in September, 1952, any instructions were issued about the free movement of essential commodities between India and Nepal; and

(b) whether Government are aware that the restriction in the movement of essential commodities is still enforced in some parts of Bihar?

The Minister of Commerce (Shri Karmarkar): (a) Yes, Sir. Instructions were issued in September 1952 that restrictions on imports from and exports to Nepal should be relaxed to the maximum possible extent.

(b) Normally, there are no restrictions on movement of commodities between India and Nepal unless there are internal controls on movement of such commodities. Sometimes restrictions have been imposed by local officials on account of some misunderstanding. A complaint has been received recently about some restrictions having been imposed in Bihar and it is under investigation.

TEA GARDENS

*1328. **Shri K. P. Tripathi:** Will the Minister of Commerce and Industry be pleased to state how many of the tea gardens in Northern India received Government loans under Government guarantee in 1952-53?

The Minister of Commerce (Shri Karmarkar): One hundred and eleven tea gardens are reported to have been

given loans by private banks under the limited guarantee scheme announced by Government. No loans were granted direct by Government to the tea gardens.

IRRIGATION PROJECTS IN MYSORE

*1330. **Shri N. Rachiah:** Will the Minister of Planning be pleased to state:

(a) whether any amount has been sanctioned by the Planning Commission for irrigation projects of Bhadra and Nugu in Mysore State;

(b) if so, what is the amount; and

(c) on what conditions the sanction was given?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) to (c). The Central Government have offered a loan of Rs. 50 lakhs for Nugu Reservoir Project and Rs. 3 crores for the completion of the first stage of work regarding the Bhadra Project on the basis of an agreed programme to the Mysore Government. The loan would be for a period of 30 years and would be interest free for the first Five Years.

COMMUNITY PROJECTS IN RAJASTHAN

*1331. **Shri Bheekha Bhai:** Will the Minister of Planning be pleased to state:

(a) the total estimated expenditure for the current year on the Community Development Projects in Rajasthan; and

(b) the contribution to be made by (i) the Community Projects Administration and (ii) the State Government?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) and (b). Rs. 85.9 lakhs on the basis of budget estimates received from the State Government in respect of 7 Community Development Blocks allotted in 1952-53. The Centre's share of grants and loans is estimated at Rs. 30.0 and Rs. 41.5 lakhs respectively. The State's share of expenditure under other than loan items would be Rs. 14.4 lakhs.